

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOKSABHA  
UNSTARRED QUESTION No. 2385  
TO BE ANSWERED ON 09-03-2021**

**Ethanol Blending Policy**

2385. SHRI SANJAY KAKA PATIL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Ethanol Blending Policy is useful for promotion of chemical industries;
- (b) if so, the details thereof;
- (c) whether the Government has developed special policy for Ethanol based chemical products imported from other countries; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER FOR CHEMICALS & FERTILIZERS (SHRI D.V. SADANANDA GOWDA)**

(a) & (b) Bulk of indigenously produced alcohol is being used for blending only and hence, ethanol based industry is primarily dependent on imports to meet their demands. As per with DGFT notification dated 24th May, 2019, import of ethanol has been placed under restricted category as now license has to be obtained for its import.

(c) & (d) There is no special policy for Ethanol based chemical products imported from other countries.

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